

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1530
ANSWERED ON:03.12.2012
INCLUSION OF DHADI CASTE INTO SC CATEGORY
Singh Dr. Raghuvansh Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the people belonging to Dhadi caste are registered as a sub-caste of Dusadh in the scheduled caste list;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposal from the State Government of Bihar to register this caste as an independent caste in the list of scheduled castes;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) & (b) In the Constitution (Scheduled Castes) Order, 1950 as amended from time to time, Dusadh, Dhari, Dharhi caste has been specified as a Scheduled Caste in relation to the State of Bihar at Sl. No. 11. Dhadi caste however, does not figure in the said entry.
- (c) No, Madam.
- (d) & (e) Do not arise.